

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10380/2013

ZULFIQAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

WITH

Crl.A. No. 161/2014

(With prayer for Office Report)

Date : 17/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Rajesh Inamdar, Adv.

Mr. Rauf Rahim ,Adv.

Mr Uzmi Jameel Husain, Adv.

Mr. Shakil Ahmed Syed ,Adv.

For Respondent(s)

Mr. Abhishek Chaudhary ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL.) NO.10380/2013

Four weeks time is granted to the sole respondent for
filing counter affidavit.

CRL.A.NO.161/2014

Await certificate of service as well as original record

from the High Court.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2014.07.19

List again on 9.9.2014.

11:28:24 IST

Reason:

(PANKAJ BHANDARI)
Registrar